

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

3) IA/3273/2022
C.P. (IB)/2(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H.V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.11.2022**.

NAME OF THE PARTIES: Prarthna Private Limited

VS

Superways Enterprises Private Limited

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

IA 3273/2022:

Ms. Shivani Patil, Advocate appearing for the Applicant is present through virtual hearing. The above application has been filed seeking to take on record the Report certifying the constitution of CoC. Permitted.

Accordingly, the above application is **allowed** and disposed of by taking on record the report.

List CP 2/2021 on its regular date on **23.11.2022**.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H.V. SUBBA RAO
Member (Judicial)

/n/